

F.No. 01(03)/Roster/CESTAT/2025-part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.09.2025

ORDER NO. 170 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for
CESTAT, New Delhi on 09.09.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 09.09.2025 and on subsequent dates, if adjourned	Mr. R. Muralidhar, Hon'ble Member (Judicial) Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Larger Bench matters: E/50090/2024 M/s.Kei Industries vs. Commissioner of CGST & CX, Alwar

Note:-

1. No Adjournment would be granted.
2. Service Tax Division Bench matters will be taken up after Larger Bench is over.
3. In the event of non sitting of a Larger Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Kolkata/New Delhi/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR) , New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar